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Dr. Mahadeva Prasad: I introduce the Bill.

Bills Introduced

CONSTITUTION (AMENDMENT) BILL.

(Amendment of article 31)

भी मध लिमये : (मंगेर) : मैं प्रस्ताव करताह:

> "किभारत के संविधान में आगे संगोधन करने वाले विधेयक को पेश करने की ग्रनमति दी जाये।"

Mr. Deputy-Speaker: The question ie.

"That leave be granted to introduce a Bill further to amend the Constitution of India.'

The motion was adopted.

श्रीमच लिसवे: मैं विधेयक को पेश करताहं।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 16)

श्री मध् लिनये (मंगेर) : मैं प्रस्ताव करता हं:

> "कि भारत के संविधान में ग्रागे संगी-धाकरा बाले विशेषक को पेश करने की त्रत≓ित दी जाये ।"

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India.'

The motion was adopted.

भी मधु लिमये : मैं विधयक को पेश करता हं।

CONSTITUTION AMENDMENT) BILL*

(Amendment of articles 22, 32 omission of article 359)

भी सभ लिसमें (म्गेर) : मैं प्रस्ताव करताहः

> "कि भारत के संविधान में द्याग संशोधन करने वाले विधेयक को पैश करने की अनमति दी जाये।"

Mr. Deputy-Speaker: The question

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्रीमच लिमये : मैं विधेयक को पेश करता हं।

CONSTITUTION (AMENDMENT) BILL.

(Amendment of articles 83 and 172)

श्री मध्य लिमये (मंगेर) : मैं प्रस्ताव करता हं:

> ''कि भारत के संविधान में म्रागे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।"

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री मध् लिमये मैं विधेयक को पेश करताहं।

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